

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 132
(IB)-718(ND)2019
IA/4667/2020

IN THE MATTER OF:
GP Petroleum Ltd.

... **Applicant/Petitioner**

Versus

M/s. VCRM Petrochemicals Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

Advocate Rishi Singhal for Applicant/RP

ORDER

Heard.

Order Reserved.



(NARENDER KUMAR BHOLA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)